

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DOMINION DIAMOND (INDIA) PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	DOMINION DIAMOND (INDIA) PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	24-1-2005
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC- MUMBAI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U13100MH2005PTC150799
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE(IF ANY) OF CORPORATE PERSON	4th Floor, FOFB 15, Art Guild House CTS No 124 AE Off LBS Marg, Phoenix Market City Kurla -W Mumbai Mumbai City MH 400070 IN
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14-09-2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR Email ID of Liquidator Registered with IBBI Mobile no. Email ID for correspondence for sending claims	CA SNEHAL ARVIND KAMDAR IBBI/IPA-001/IP-P00415/2017-18/10738 301-302, Poonam Pearl, Opposite New India Assurance Colony, Juhu Lane, Andheri West. Mumbai - 400 058 snehal.kamdar@jjkandco.com 9869351460 ddipl.vliquidation@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	13-10-2021

Notice is hereby given that the **DOMINION DIAMOND (INDIA) PRIVATE LIMITED** has commenced voluntary liquidation on **14.09.2021**.

The stakeholders of DOMINION DIAMOND (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, **on or before 13th October 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: CA Snehal Arvind Kamdar

Date: 16.09.2021

Place: Mumbai

1881/1PA-001/IP-P00415/2017-18/10738

